

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.415
CA/564/ND/2021 IN CA(CAA)23/ND/2021

IN THE MATTER OF:

Principal Insys Pvt Ltd And Shivam Paper ... Applicant
and Board Mills Pvt Ltd

Order under Section 230-232.

Order delivered on 26.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ld. Counsel for the applicant has appeared, but his voice is not coming properly.

Let the application i.e. CA/564/ND/2021 be fixed for arguments on
06.10.2022.

-Sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-Sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)